

Own Your Wagon Movement

*347. **Shri A. N. Vidyalkar:** Will the Minister of Railways be pleased to state:

(a) what has been the progress in regard to 'own your wagons' movement so far;

(b) the number of wagons so far owned by private agencies or traders; and

(c) whether Government have found this scheme popular among the traders?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The 'own your wagon' proposal was fully examined but it was not found desirable to accept it as a general proposition. The scheme has consequently been dropped.

(b) and (c). Do not arise.

Sugar

*349. **Babu Ramnarayan Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the increased capacity for the sugar production on account of expansion of existing factories and installation of new factories;

(b) the up-to-date installed capacity of sugar factories and the proportion of the installed capacity to the estimated supply of cane in 1955-56 season; and

(c) what will be the position of demand and supply in 1956?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) 6.49 lakh tons of sugar per annum including 2.71 lakh tons by expansions in 46 existing units and 3.78 lakh tons by installation of 37 new sugar factories.

(b) Installed capacity 15.9 lakh tons of sugar per annum. This is capable of crushing about 26 per cent of the estimated supply of sugarcane in a season of 120 days.

(c) The demand is estimated at about 18 lakh tons as against the total supply of about 22 lakh tons of sugar including carry over from 1954-55 season.

बाबू रामनारायण सिंह: पुराने चीनी के कारखानों की जैसा कि आप कहते हैं काम करने की ताकत बढ़ गई है और कुछ नये चीनी के कारखाने भी बनाये गये हैं, तो जाहिर है कि पहले से और अधिक ऊख की जरूरत होनी चाहिये, तो मैं जानना चाहता हूँ कि

क्या इस अतिरिक्त ऊख की उपज के वास्ते कारखानों की तरफ से कोई प्रबन्ध हुआ है ?

लाह और कृषि मंत्री (श्री ए० पी० जैन): इस साल पिछले साल की बनिस्बत १० फीसदी गन्ना ज्यादा है।

बाबू रामनारायण सिंह: जब चीनी अधिक पैदा हुई है तो उस के हिसाब से चीनी के दाम में और ऊख के दाम में कुछ फर्क पड़ेगा या नहीं ?

श्री ए० पी० जैन: ऊख का दाम तो दूसरे हिसाब से लगाया जाता है।

Shri Kasliwal: May I know whether in view of the increased capacity of the sugar factories, Government propose to stop import of sugar for next year?

Shri A. P. Jain: Government have no idea of importing any more sugar during next year.

Survey of Kadur-Chikmagalur-Sakleshpur Line

*350. **Shri Siddanajappa:** Will the Minister of Railways be pleased to state:

(a) whether survey of the proposed Kadur-Chikmagalur-Sakleshpur Railway line on the Southern Railway has been ordered; and

(b) if so, whether it relates to the line passing through Belur or Madigere or both?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) Yes Sir.

(b) Survey has been ordered for both the alternative routes via Belur and Modigere.

Indian Red Cross Society

*351. **Shri Kamath:** Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 2440 on the 30th September, 1955 and state:

(a) whether the investigation of complaint has since been completed; and

(b) if so, with what result?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b) The Red Cross Society have since decided not

to make any enquiry into the complaint as it is already before the Das Commission of enquiry.

Shri Kamath : The question asked on the last occasion during the last session referred to a complaint made to the Government—State Government or Central Government. Has that complaint been withdrawn?

Rajkumari Amrit Kaur : The complaint was made to the State Branch of the Red Cross. The State Branch referred the complaint to the District Headquarters and asked them to make an enquiry. The District Headquarters have since written to say that,

“ In view of the fact that we have no independent machinery for conducting enquiries of this nature and that the matter is *sub judice* before the Commission of Enquiry and the case of that particular student is also being represented by lawyers, it will not be wise for the State Branch to carry out any enquiry.”

Shri Kamath : May I know....

Mr. Speaker : Order, order. I am going to the next question.

Sugar Factories in Orissa

*352. **Shri Sanganna :** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1508 on the 6th September, 1955 in respect of establishment of new sugar factories in Orissa and state:

(a) whether any decision has since been arrived at; and

(b) if so, what are the results?

The Minister of Agriculture (Dr. P. S. Deshmukh) : (a) and (b). No decision has been taken on the application of M/s Orissa Agriculture Industries Ltd., for setting up a sugar factory at Paradwip, as the lease of land taken by the applicant for growing sugarcane has been set aside under the Orissa Estates Abolition Act. The matter is under further reference to the State Government.

Another application from M/s. Cotton Agents Ltd., received for the establishment of a sugar factory at Baragarh. Railway Station Sambalpur has since been recommended by the State Government and is under examination.

Shri Sanganna : In para 136 of the Karve Report on village and small-scale industries it has been suggested that the matter of development of village and small-scale industries must be taken into account. May I know whether this has been done by the Government?

408 L.S.D.—2

The Minister of Food and Agriculture (Shri A. P. Jain) : This question relates to the setting up of a sugar factory and not of *khandsari* or *gur*. Of course, in giving licence, we have taken into account the fact whether sufficient quantity of sugarcane is available.

The Orissa Agriculture Industries Ltd., represented that they had about 9000 or so acres of land on which they wanted to grow sugarcane. That is now in dispute. It is reported that action has been taken under the Orissa Estates Abolition Act. We have made further enquiry as to whether this land would be available to them.

Shri Sanganna : My I know....

Mr. Speaker : Order, order. The Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Telephone Exchanges and P. C. O.s

*314. { **Sardar Hukam Singh ;**
Shri Bahadur Singh ;

Will the Minister of Communications be pleased to state :

(a) the present policy regarding opening of new Exchanges and P.C.O.s pursued in respect of sub-divisional towns or tehsils; and

(b) the number of District and sub-divisional towns that have no telephonic facilities at present?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) Public Call Offices are opened in sub-divisional towns on loss basis, subject to the aggregate loss not exceeding certain limits. No loss is allowed for tehsil stations, where Public Call Offices can be opened only if the proposals are remunerative. Telephone exchanges can be opened in sub-divisional towns or tehsils only if they do not involve any loss to Government.

(b) District towns	15
Sub-Divisional towns	173

Ticketless Travel

*318. **Chaudhuri Muhammed Shaffee :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 222 on the 29th July, 1955 and state :

(a) whether it is a fact that a cent per cent checking scheme has been introduced in Delhi and Ferozapore Division of Northern Railway; and

(b) if so, since when?